

**THE HIGH COURT OF MANIPUR
AT IMPHAL**

NOTIFICATION

Dated, the 19th February, 2021.

No.HCM/1/96/BENCH

In supersession of earlier notifications, it is hereby informed to all the learned members of the Bar and litigants that the following Benches will deal with the subjects given in the table below w.e.f 22nd February, 2021 until further orders:-

Name of Bench	Subject Matters
Division Bench: Hon'ble The Chief Justice with another Hon'ble Justice	All matters which are to be heard by a Division Bench
Single Bench-I: Hon'ble The Chief Justice	(Transfer Petn.(C) & (Cr.)/ CRP/ CRP (CRP Art.227)/ MFA/MAC Appn./ Arb.P(J2)/ Arb. App/ RSA & Specially ordered cases
Single Bench-II: Hon'ble Mr. Justice Jamir	Motion, Admission, Order & Hearing matters of WP(C) of all subjects (other than service matters) upto the year 2016/ RFA &, Specially Ordered cases & Election Petn.
Single Bench-III: Hon'ble Mr. Justice Kh. Nobin Singh	Motion, Admission, Order & Hearing matters of WP(C) of all subjects (other than service matters) for the year 2017 to 2021, Rev. Petn. (J2)/ Specially Ordered cases & FAO(G)/MAT Appn./ Election Petn.
Single Bench-IV: Hon'ble Mr. Justice M.V. Muralidaran	Motion, Admission, Order & Hearing matters of Cril matters, WP(C) of service matters upto 2018, Specially Ordered cases & MAF/ Election Petn.
Single Bench-V: Hon'ble Mr. Justice A. Bimol Singh	Motion, Admission, Order & Hearing matters of WP(C) of Service Matters for the year 2019 to 2021, Specially Ordered cases & FA/ FAO/ RP(FAM.CT)/ L.A. App/ Election Petn

Note:

1. Civil Contempt Cases shall be listed before the Hon'ble Judges who passed the orders that are the subject matter thereof. If the Hon'ble Judge is not available, it shall be listed before Hon'ble The Chief Justice.
2. Hon'ble Judges sitting in Hon'ble Division Benches after exhausting their lists may sit singly for taking up Single Bench cases.
3. Special Benches will take up cases on all days, as listed.
4. Matters may also be listed independently before any Bench as per the order of the Hon'ble The Chief Justice.

By Order etc.

Sd/-
(YUMKHAM ROTHER)
REGISTRAR (JUDL.)

No.HCM/1/96/BENCH

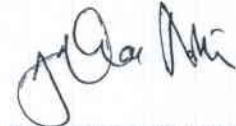
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Imphal, the 19th February, 2021

Copy to:

1. The Advocate General, Govt. of Manipur.
2. The Registrar, Admin & Vigilance, High Court of Manipur.
3. The Govt. Advocate, Govt. of Manipur.
4. The President, High Court Bar Association, Manipur. }
5. The President, AMBA, Manipur. }
6. All the Jt. Registrars, High Court of Manipur.
7. All the Deputy Registrars, High Court of Manipur.
8. The Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur.
9. All the Assistant Registrars, High Court of Manipur.
10. The P.S to Hon'ble Mr. Justice L.S. Jamir, High Court of Manipur.
11. The P.S to Hon'ble Mr. Justice Kh. Nobin Singh, High Court of Manipur.
12. The P.S to Hon'ble Mr. Justice M.V. Muralidaran, High Court of Manipur.
13. The P.S. to Hon'ble Mr. Justice A. Bimol Singh, High Court of Manipur.
14. The P.S to Registrar General, High Court of Manipur.
15. The System Analyst, High Court of Manipur for uploading the same to the Official Website.
16. All the Superintendents/Court Officers/Stamp Reporter/Protocol Officer, High Court of Manipur.
17. The Court Masters, High Court of Manipur.
18. Guard File/Order Book.
19. Notice Board.
20. Concerned File.

*For kind information and circulation
to the learned members*



**REGISTRAR (JUDL.)
HIGH COURT OF MANIPUR**